



**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A./61/77/2020

This the 27th day of October, 2020

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

Komal Sharma D/o Sh. Shyam Sarup R/o No. W. No. 8 Samba, Tehsil
and District Samba Age 28 years..

.....Applicant

(Advocate: Ms. Surinder Kaur)

Versus

1. State of Jammu and Kashmir through Chief Secretary, Government of J&K, Civil Secretariat, Srinagar.
2. Commissioner/Secretary to Social Welfare Department, Govt. Of J&K, Civil Secretariat, Srinagar.
3. Director Social welfare Department, Jammu.
4. Jammu and Kashmir State Services Selection Board, through its Chairman, Srinagar.
5. Chairman, Jammu and Kashmir State Services Selection Board, Srinagar.
6. Secretary, Jammu and Kashmir State Services Selection Board, Srinagar.
7. Administrative Officer, Jammu and Kashmir State Services Selection Board, 1-D/C Green Belt Park, Gandhi Nagar, Jammu.
8. Nisha Bagul (D/o S. Babu Ram Bagul R/o Swankha Tehsil and District Samba.

.....Respondents

(Advocate:- Mr. Amit Gupta)

ORDER
[O R A L]

Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member (J): -

The learned counsel for the applicant submits that the case may be dismissed as not pressed as the applicant is not interested in pursuing the matter.

2. In view of the submission of learned counsel for the applicant, the TA is dismissed as not pressed. No order as to cost.

(ANAND MATHUR.)
MEMBER (A)

Arun/-

(RAKESH SAGAR JAIN)
MEMBER (J)